

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 24 of 2021

IN THE MATTER OF:

Ashish Jaiswal

...Appellant

Versus

Registrar of Companies, Chhattisgarh

...Respondent

Present: -

For Appellant: Mr. Kamaljeet Singh, Advocate

For Respondent: None

O R D E R
(Virtual Mode)

22.02.2021 Learned Counsel for the Appellant after arguing for some time seeks time to file some relevant documents, he is permitted to do so within two weeks.

Let the matter be fixed For Admission (Fresh Case) on **22nd March, 2021**.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Mr. Kanthi Narahari]
Member (Technical)

SC/Kam.